

(a) whether a large number of wild animals and rare species are exported illegally ;

(b) if so, the details of such animals exported to various countries during the last three years and the States from where they were illegally exported ;

(c) whether some arrests have been made in this regard, if so, the details thereof ; and

(d) the steps being taken to prevent illegal export of wild life ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : (a) to (d). Intelligence available with the Directorate of Revenue Intelligence does not indicate any illegal export of wild animals and rare species.

[Translation]

Financial Assistance to Textile Mills

6300 SHRI ASHKARAN SANKHAWAR : Will the Minister of TEXTILES be pleased to state :

(a) the number of textile mills running in loss at present ;

(b) the number of mills, out of them, taken over by Union Government ;

(c) the number of mills provided financial assistance ; and

(d) the details of the financial assistance provided in each case ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) The Union Government does not maintain such information.

(b) No textile mill has been taken over by the Union Government recently.

(c) and (d). In view of reply to (a) above, it is not possible to give this information.

[English]

Board for Industrial and Financial Reconstruction

6301. SHRI SHARAD DIGHE : Will

the Minister of FINANCE be pleased to state :

(a) whether the Board for Industrial and Financial Reconstruction set up in terms of the Sick Industrial Companies (Special Provisions) Act, 1985 has started functioning ;

(b) if so, the number of cases upto the end of February, 1988 in which the Board has exercised powers to appoint a special director on the sick company in case of mismanagement ; and

(c) the number of cases upto the end of February, 1988 in which the Board has exercised powers to debar company management and all other units of the same management from credit facilities from the organised sector for a period of ten years or for any other period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) The Board for Industrial and Financial Reconstruction (BIFR) set up under the Sick Industrial Companies (Special Provisions) Act, 1985 became operational with effect from 15th May, 1987.

(b) and (c). The BIFR has reported that as at the end of February, 1988 Special Directors have been appointed in 156 sick companies under section 16(4) of the Sick Industrial Companies (Special Provisions) Act, 1985. The BIFR had not passed any orders debarring company management from credit facilities from banks, financial institutions, etc. under section 24(2) of the said Act as at the end of February, 1988.

Joint-Ventures in Third Countries

6302. SHRI C. MADHAV REDDI : Will the Minister of COMMERCE be pleased to state :

(a) the names of the countries with whom India has set up or propose to set up joint ventures in the third countries ;

(b) the fields in which such joint ventures have been set up or are proposed to be set up ; and

(c) the terms and conditions of such joint ventures ?